

crease has been proposed in the outlay for Rural Development in Eighth Five Year Plan.

Power From Sugarcane Leaves

4190. SHRI MANORANJAN
BHAKTA:
SHRI GEORGE
FERNANDES:

Will the PRIME MINISTER be pleased to state:

(a) whether the scientists from the Nimbkar Agricultural Research Institute (NARI) of Phaltan in Maharashtra have claimed that sugarcane leaves can be used to generate power to run Jaggery units; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) No, Sir. Nimbkar Agricultural Research Institute (NARI), Phaltan is reported to have developed a gasifier system for sugar cane leave under an R & D project sponsored by this Ministry. It is however presently claimed to be suitable for thermal (heat) applications only. The Ministry has sponsored a further project to NARI, Phaltan to enable them to test and evaluate the system.

(b) The details are given in attached Statement.

STATEMENT

A Research and Development project with the objective to design & develop a prototype of 10-15 KW gasifier system capable of running on sugarcane leaves for different modes of application viz. mechanical, electrical, thermal was sanctioned to NARI,

Phaltan in March 1988. The project was completed in March 1992 and has resulted in the development of a gasifier system capable of using loose sugarcane leaves. The developed system was also coupled with 15 KW DG set for its testing in power generation mode. Based on the data and experimental finding, NARI has reported that at the present stage of development, the gasifier system is not suitable for mechanical and electrical applications due to the following reasons:-

(a) The mechanised feeding and char removal system has not yet been developed.

(b) The gas conditioning system needs further development to reduce level of contaminants in the gaseous stream.

(c) Choice of suitable material of construction for the high temperature zone of the reactor.

However, this system has been recommended technologically and economically more suitable for direct heat applications.

The Ministry has sponsored a project in November this year with a view to enable NARI, Phaltan to get their prototype extensively tested before taking it up for field application.

Handling Over of DDA Colonies to MCD

4191. DR. C. SILVERA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority propose to hand over certain colonies to the Municipal Corporation of Delhi for maintenance in 1993 and 1994;

(b) if so, the particulars of such colonies;

(c) whether any criteria has been laid down for the purpose; and

(d) if so, the details thereof?

THE MINISTER OF STATE FOR URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGNON): (a) Yes, Sir.

(b) The particulars submitted by DDA of such colonies are enclosed in the Statement I.

(c) Yes, Sir.

(d) Consequent to the transfer of Civic Services to MCD in respect of any development area, the functions of the civic body and the maintenance of common facilities will be the responsibility of MCD. Deficiencies of services will be jointly quantified by DDA and MCD and the agreed amount will be paid to MCD by DDA. The same procedure will apply to Commercial Centres.

LIST OF PROPOSED COLONIES TO BE HANDED OVER TO MCD DURING 1993-94 BY DDA.

STATEMENT

Rohini Zone

<i>Sl. No.</i>	<i>Name of Scheme</i>
1.	Sector-1, Sector-2 Rohini
2.	Sector-3, Rohini & pkt. D-17 & B-9 of Sector-3, Rohini.
3.	112 MIG Dus Pkt. A-1, Sector-3, Rohini.
4.	112 MIG Dus Pkt. F, 23 Sector-3, Rohini
5.	160 MIG DUs Pkt. F-25 Sector-3,

Rohini

6.	C/o 176 MIG DUs in Blk. B-10, Sector-3 Rohini
7.	C/o 128 MIG Dus in Blk. C-12, Sector-3 Rohini
8.	C/o 128 MIG Dus in Blk. H, 33 Sector-3, Rohini
9.	160 MIG DUs in Pkt. 8, Sector-4, Rohini
10.	Sector-4, Rohini
11.	128 MIG Houses in Sector-4, Pkt. B-6, Rohini
12.	Sector-5, Rohini
13.	208 EWS, Sector-5, Rohini
14.	1952 EWS houses Pkt. 1 to 12, Sector-5, Rohini
15.	S.W. drains 3(a) to 3(d) Sector-5 Rohini
16.	Alternate plots pkt. 11, Sector-5, Rohini
17.	Sector-6, Rohini
18.	480 LIG Pkt. D-6, Sector-6, Rohini
19.	336 LIG Pkt. D-6 Sector-6 Rohini
20.	380 EWS Pkt. D-7, Sector-6, Rohini
21.	199 EWS Pkt. D-8, Sector-6, Rohini
22.	576 EWS Pkt. A-1, Sector-6, Rohini
23.	Sector-7, Rohini
24.	480 LIG Houses, Pkt. A-3 sector-7, Rohini

577	Written Answers	CHAITRA 3, 1915 (SAKA)	Written Answers	578
25.	480 LIG Houses Pkt. D-12, Sector-7, Rohini	41.	352 EWS Houses in Pkt. 6, 7 Blk. A Sec. 15, Rohini	
26.	160 MIG Houses in Pkt. D-10, Sector-7, Rohini	42.	288 EWS Houses in Blk C, Pkt. 6, 7 8 Sector-15, Rohini	
27.	160 MIG Houses in Pkt. D-15, Sec.7, Rohini	43.	D/o land in Sec. 15 & 15 Rohini	
28.	128 MIG houses in pkt. H-18, Sec-7, Rohini	44.	C/o 200 MIG Houses in bl. B, Sec. 18, Pkt. 1,2,3 Rohini	
29.	C/o 128 MIG DUs in Pkt. F-25 Sec. 7 Rohini	45.	C/o 324 LIG DUs in blk. B, Pkt. 4,5,6 sec. 18 Rohini	
30.	C/o 188 MIG DUs Pkt. A, Sec. 7, Rohini	46.	C/o 324 LIG DUs in blk. B, Pkt. 8,9,10 sec. 18. Rohini	
31.	Sector-8, Ph.I. Plotted area covering pkts. A-2, B-4, C-7, C-9, C-10, D-11, D-12, D-13, D-14, E-15, E-16, (i/c 116 EWS houses) F-17 & F-18, Rohini	47.	C/o 176 LIG DUs in Pkt. A-9, Sec-10, 11 Sector 19, Rohini	
32.	Pkt. A & F-19 (Plotted area) Sectors, Rohini.	48.	C/o 320 MIG DUs in Blk. A Pkt. 1 to 4 Sector-18, Rohini	
33.	640 MIG DUs Pkt. 1, Sec-B, Rohini	49.	Peripheral scheme in blk. A & B Sec. 18, Rohini	
34.	400 SFS Pkt. 5, Sec.-8, Rohini	50.	432 LIG Houses in Pkt. 5,6,7,8 Sec. 18, Rohini	
35.	D/o land in sec-9, 13 & 14, Rohini	51.	Outfall drain no. 2, Rohini	
36.	832 EWS houses in sec. 11, Pkt. B-5 and C-1, Rohini	52.	SW Drain No. 2, Rohini	
37.	C/o 252, 480 LIG Houses (Total 732 LIG Blk. G2, Pkt. 2 to 7, sec-15, Rohini	53.	Prashant Vihar	
38.	C/o 448 EWS 448 (Total 896 EWS houses in Blk. G, Pkt. 8 to 15, sec-15, Rohini	54.	Sector-9, 13,14, Society Area, Rohini	
39.	264/296 MIG DUs in Pkt. D-1, to D-5 Sec. 15 Rohini		West Zone	
40.	288 MIG in Pkt. D-2, Sec. 15, Rohini	55.	C/o 74 incremental houses at Jawalalari	
		56.	District Centre at Rajindra Place	
		57.	C/o LSC at Naraina Vihar Block-A to G	
		58.	C/o LSC at Block-E, Vikaspuri	

579	<i>Written Answers</i>	MARCH 24, 1993	<i>Written Answers</i> 580
59.	C/o LSC at Block-J, Vikaspuri	79.	C.S. C. at East of Loni Road Pkt
60.	C/o Community Centre, Block-J, Rajouri Garden	80.	C. S. C. Pkt. 'A' Dilshad Garden
61.	LSC at BG-8, Paschimpuri	81.	C.S.C. Pkt. L Dilshad Garden
62.	LSC at A-6, Paschimpuri	82.	C.S. C. Pkt. H Dilshad Garden
North zone			
63.	CSC at A-4, near University Teachers Soceity at Paschimpuri	83.	C.S.C. at RD Pitampura
64.	336 CSP at A-4, Paschimpuri	84.	C.S.C. at TP Pitampura
65.	C/o356 SFS CH-4 (C-17 area) at Paschimpuri	85.	C.S.C. at V.P. Pitampura
66.	512 LCH at Hastsal, Block-C, Gr. III	86.	C/o 192 Janta Houses at Y(P) Pitampura
67.	136 CSP houses at Nangloi, Syed Paschim Vihar	87.	C.S.C. Rohini Sector-17
68.	CSC at Sunder Vihar	88.	72 SFS B(U) Pitampura
69.	CSC at Bhirochi, C.H.B.S. site No.2, P. Vihar	89.	L.S.C. at Rohit Kunj
70.	CSC at MD PITAMPURA	90.	C.S.C. 656 LIG at Jahangirpuri
71.	CSC at Pkt. GH 5&7, site No. 1, Paschim Vihar	91.	Mangolpuri Indl. Area
72.	Institutional area, D-Block, Janakpuri	92.	112 MIG in AP Pitampura
73.	CSC at Bindapur, Pkt. 4, Dwarka	93.	C.S.C. Deepali 120-123 Pitampura
74.	CSC at Pkt. CH-5 & , Site No. 2 Paschim Vihar	94.	C/o 246 EWS Houses for land less Harizen at Pitampura
East zone			
75.	LSC at West of Teslok Puri, Pkt. 1	95.	396 LIG Houses at pkt. G(U), Pitampura
76.	C.S.C. at Pkt. J&K Dilshad Garden	96.	CSC at pkt. F(D) Pitampura
77.	L.S.C. at Pkt. I, D/Garden	97.	LSC at pkt. L(U) Pitampura
78.	C.S.C. at East of Loni Road Pkt. C	98.	CSC at Sgalimar Bagn pkt (c) Bl. C
		99.	CSC at Gulabi bagh
		100.	LSC at Shalimar Bagh Blk. EH

581	<i>Written Answers</i>	CHAITRA 3, 1915 (SAKA)	<i>Written Answers</i>	582
101.	CSC at Ashok Vihar, Ph. IV pkt. B & C		123.	96 MIG at Pkt. A-2, Lawrance. Road
102.	CSC at Ashok Vihar, Ph. IV pkt. B & C		124.	CSC at Pkt. BF, at Shalimarbagh
103.	DSC at ASHok Vihar . Ph. III, near MCD Engg. Society		125.	CSC at Kohat Enclave, Pitampura
104.	Community Centre at Wazirpur Indl. Area		126.	CSC at Sainik Vihar, Pitampura
105.	Central Market at Ashok Vihar Ph. I		127.	CSC at Rajdhani Enclave, Pitampura
106.	LSC NO. I at Ashok Vihar Ph. II (Pragati Market)		128.	CSC at Puspanjali Enclave, Block-B Pitampura
107.	LSC No. II at Ashok Vihar Ph. II (Near Flyover)		129.	D/o Land for H-4, H-5(Park), Pitampura. (All Services)
108.	KSC in J Blk. Ashok Vihar, Ph. I		130.	D/o Pocket C-1, C-2 Society Area, Pitampura, (All Services)
109.	Weaver Colony at Ashok Vihar , Ph. IV		131.	C/o 204/174 EWS Houses at Pkt. AU, Pitampura
110.	Sri Nagar Extension		132.	C/o LSC at Samrat Enclave Pitampura
111.	64 MIG at Lawrance road, Pkt. C-3		133.	CSC at AP, Pitampura
112.	688 MIG at Shalimar bagh, Blk UK. V			
113.	CSC at Lawrance Road, Blk. IV			South West Zone
114.	CSC at Shalimar bagh, Blk. B. Pkt. I		134.	Safderjung Enclave B-4 (Extn.)
115.	CSC at Shlimar bagh, Blk, B, Pkt.		135.	Safderjung Enclave (Block B-6 Extn.)
116.	CSC at Shalimar bagh Bl. B. Pkt. U & V		136.	Safderjung Enclave (Block B-7 Extn.)
117.	CSC at Shalimar bagh Blk. B, Pkt. I			Vasantkunj
118.	LSC at Shalimar bagh Blk. A, Pkt. D		137.	SFS Flats Sec. 'A' Pkt- 'A'
119.	LSC at Shalimarbagh Blk. A, Pkt. I		138.	SFS Flats Sec-'B' Pkt-1
120.	LSC at Shalimarbagh Blk. A, Pkt. I		139.	SFS Flats Sec-'B' Pkt -2 & 3
121.	CSC at Blk. C-7, Lawrance Road		140.	SFS Flats Sec-'B' Pkt -4
122.	24 MIG at Lawrance Road		141.	SFS Flats SEC-'B' Pkt-5&6
			142.	SFS Flats Sec. - 'B' Pkt-7.

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| 143. SFS Flats Sec- 'B' Pkt-8 & 9 | i/c convenient Shopping Centre and Community Hall |
| 144. SFS Flats Sec- 'B' Pkt- 10 | |
| 145. SFS Flats Sec-'B' Pkt-11 | 162. SFS houses at Pkt. H&J, Sarita Vihar
i/c Convenient shopping centre |
| 146. 324 LIG Flats Sec-'B' Pkt. - 9 (Masodpur Village) | 163. SFS houses at Pkt. A, Sarita Vihar /
c convenient shopping centre |
| 147. SFS Flats Houses Sec-C Pkt- 1 | 164. 56 LIG houses at Badarpur i/c per-
ipheral services and convenient
shopping centre |
| 148. SFS C.S.P. Flats. Sec. 'C' Pkt. 2 | |
| 149. SFS Flats Sec-'C' - Pkt. 3 | 165. Periphery services i.e. water supply,
sewerage, S.W. Drains and Roads at
Sarita Vihar |
| 150. SFS Flats Sec- 'C' Pkt. 4 | |
| 151. SFS Flats Sec - 'C' Pkt. 8 | 166. CSP houses at Panchsheel |
| 152. SFS Flats. Sec - 'C' Pkt. 9 | 167. EWS houses at Shahpur Jat |
| 153. SFS Flats Sec - 'D' Pkt. 7 &8 | 168. EWS houses at lado Sarai i/c conven-
ient shopping Centre |
| 154. Janta Flats in Vasant Village. | |
| 155. Janta Houses in Adchini Village. | 169. Services of Residential Pocket A-8,
Kalkaji Extension i/c convenient shop-
ping centre |
| 156. Peripheral Water Suply of Vasant
Kunj | 170. MIG houses at Pulpehladpur i/c con-
venient shopping centre |
| 157. Peripheral Sewrage of Vasant Kunj | |
| 158. Peripheral SWD & Road of Vasant
Kunj | 171. 714 Residential Plots at EPDP Col-
ony in Pkt. M, N, O, P & 52 |

South East Zone

A. Housing

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| 159. SFS houses at Pocket-F&G, Sarita
Vihar i/c Convenient Shopping Centre. | 172. 128 LIG & 632 EWS houses at
pypehladpur |
| 160. SFS houses at Pkt. D&E, Sarita Vihar
i/c Local Shopping Centre & Conven-
ient Shopping Centre | 173. 156 SFS houses at Pkt. B. Kalkaji |
| 161. SFS houses at Pkt. K&L, Sarita Vihar | 174. 136 EWS at Dakshinpuri |
| | 175. Local Shopping Centre at Site No. 37
& 38, Kalkaji |
| | 176. Local Shopping Centre at Site No. 42
at Kalkaji |
| | 177. Residential Plots at Mandaini |

178. **Community Centre at Sheikh Sarai****Protection to Small Scale Units**

4192. SHRI GEORGE FERNANDES:
Will the PRIME MINISTER be pleased to state:

(a) whether the small scale units in the country have been badly affected and are on the verge of closure due to unfair competition from the multinationals, producing those items;

(b) if so, whether any steps have been taken to protect these industrial units; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) No, Sir. Multi-National Companies are not allowed to manufacture items reserved for small scale, unless they undertake to export a minimum 75% of their production. Besides, medium/large scale undertakings including multinationals who had been manufacturing items reserved for small scale sector prior to the date of reservation of the item, have also to obtain a carry-on-business (COB) licence to continue to manufacture of such reserved items.

(b) and (c). Violation of the provisions under reservation policy is punishable under Section 24 of the Industries (development and Regulation) Act, 1951. Government have constituted a committee to look into complaints of encroachment by large scale units in the reserved area for SSI sector.

[*Translation*]

Disposal of Land Cases

4193. SHRI CHHEDI PASWAN:
SHRI LAL BABU RAI:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are formulating any scheme for quick disposal of land cases;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard so far;

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) to (c). The information is being collected and will be placed on the table of the House.

[*English*]

Import of Urea

4194. SHRI SANAT KUMAR MANDAL: Will the PRIME MINISTER be pleased to state:

(a) the quantity and estimated cost of nitrogenous fertilizers (Urea) likely to be imported during 1993-94;

(b) the element of subsidy allocation for the imported urea;

(c) the foreign exchange involved in this import keeping into account the floating market rate of exchange against the official rate of exchange at which imports were earlier undertaken; .

(d) the steps taken to increase the indigenous production to keep pace with the demand; and

(e) the manner in which the imported urea is proposed to be sold?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (c). The quantity of indigenous fertilizers